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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 01/15 IN CP 74/15	TP 80/16	For submission of written agruments	397/398	Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Ohers.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
(,	Chrosentisty) Lithina la	Respondents 1-8.	hithu ha	
	Industan Represented by Previous Penagon	Petitioner	Quere	

Counsel for Petitioner is present. Counsel for Respondent is also present. C.A 1/15 is taken up today for hearing. Both the Counsels are directed to file written submissions. Time extended finally to 01/12/2017.

Member (T)

Member (J)